

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA MEMBER - TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA NO. 74/252/HDB/2020
NAME OF THE COMPANY	Ketan Polymers India Pvt Ltd
NAME OF THE PETITIONER(S)	Pradeep Kumar Poola
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Ries			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

No representation on behalf of both sides. Matter adjourned . Put up the matter on 14.04.2020.

  
**MEMBER TECHNICAL**

  
**MEMBER JUDICIAL**